

and tubes in respect of mechanically propelled vehicles imported during the past three years are given below:

1950-51	1951-52	1952-53
1,001.17 lakhs	1,497.57 lakhs	793.49 lakhs

(d) The information as furnished by 9 Part 'A' States and 3 Part 'C' States for the years 1950 and 1951 is given below:—

	1950	1951
Average daily number of workers employed	4,206	5,605
Average monthly earnings per worker.	Rs. 128.8	Rs. 132.1

Information in respect of the other States or of subsequent years is not available.

HIRAKUD PROJECT

605. **Shri R. N. S. Deo:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there has been a large influx of labourers from the South, particularly from the Tungabhadra Project in recent months to the Hirakud project;

(b) whether it is a fact that the new Chief Engineer has ordered that vacancies in the Hirakud project should be notified to the Employment Exchanges, specially in the south;

(c) whether it is a fact that Government vehicles are sent to the Sambalpur Railway Station to transport labourers; and

(d) if so, who bears the expenses of transport?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Certain contracting firms have imported from Andhra, Mysore and Madras States about 2,000 skilled labourers of whom about 1300 had worked on the Tungabhadra Project.

(b) Due to the non-availability of accounts and subdivisional clerks

from Orissa P.W.D. and elsewhere, for appointment against sanctioned posts, the D.G.R.E., New Delhi to whom vacancies on the Project are reported regularly, was requested to circulate the requirements to the Employment Exchanges in the South also in order to consider suitably qualified candidates rendered surplus due to partition of Madras and the completion stage of Tungabhadra Project.

(c) No.

(d) Does not arise.

DISPLACED PERSONS' RELIEF DEPARTMENT, TRIPURA

606. **Shri Dasaratha Deb:** (a) Will the Minister of Rehabilitation be pleased to state the details of staff working in the Displaced-persons' Relief Department in the different offices of Tripura?

(b) Is there any classification of those employees and if so, what are these classifications and scales of pay?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 9.]

CASHEWNUIT INDUSTRY

607. { **Shri Mathew:**
Shri N. Sreekantan Nair:

(a) Will the Minister of Commerce and Industry be pleased to state whether Government have received a memorandum recently from the South India Cashewnut Manufacturers Association in the Travancore-Cochin State pointing out the crisis that is developing with regard to the Cashewnut industry in the State and asking for help to avert the crisis and to protect the industry?

(b) Have Government investigated the condition of the industry and considered the requests of the Association?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) An officer of this Ministry was specially deputed to the Travancore-Cochin State recently to make an on-the-spot study of the difficulties of the industry. His report has been received and the matter is under consideration.

NEEMKHALI

609. Shri Ganpati Ram: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of Neemkhali exported in 1952-53;

(b) the names of the importing countries and the quantity exported to each of them;

(c) the decrease or increase percentage in comparison to last year; and

(d) which of the States are producing Neemkhali in India?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Export of Neemkhali was prohibited until November, 1952. From November, 1952 to the end of March, 1953, when it was freely licensed, there was no export of Neemkhali.

(d) It is understood that Neemkhali is largely being produced in Madhya Pradesh, Bihar, U.P., East Punjab, Madras and a few other States.

COMMUNITY PROJECTS IN ANDHRA

610. Shri Gadilingana Gowd: (a) Will the Minister of Planning be pleased to state whether the Government of Andhra have submitted proposals of four Community Projects and twenty-two Development Blocks?

(b) If so, what are the names and places of these projects and blocks?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Of the six Community Projects allot-

ted to the undivided State of Madras in 1952-53, the following two are located in Andhra:

1. Kurnool-Cuddapah Canal area.
2. East Godavari (Kakinada-Peddapuram).

For the two Community Development and 22 National Extension Service Blocks allotted to the State in 1953-54, proposals are still awaited from the State Government.

कुटीर उद्योग संग्रहालय

६११. सेठ गोविन्द दास क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या बेकारी घटाने के उद्देश्य से दिल्ली में एक ऐसा संग्रहालय स्थापित किया जा रहा है जिस को देखकर बेकार जन थोड़ी पूंजी लगाकर कुटीर उद्योग स्थापित कर सकें और केन्द्रीय विपणि संस्था के विक्रय विभाग द्वारा अपनी वस्तुएं बेच सकें?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No, Sir.

TENNIS BALLS

612. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of the imports of tennis balls in India in 1950-51, 1951-52 and 1952-53;

(b) the average annual requirement of tennis balls in India;

(c) whether tennis balls are manufactured in India at present, cent. per cent. out of indigenous materials; and

(d) what efforts, if any, have Government made to get India's requirements in tennis balls met in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) The value of the actual imports